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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	For order	391/ 394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PALLAVI SMIRITH	PETITIONER	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC/RD was already heard in this matter.

Heard the counsel for petitioner. The matter is listed for orders on 19.02.2018.

  
MEMBER (T)

  
MEMBER (J)